4 months on each occasion. The extended period is presently due to expire on 12-5-1991.

(c) The Administrator of the Union Territory of Delhi is appointed by the President. The appointment of the Chief Secretary and the Police Commissioner is done by the competent authority after due considerations.

Implementation of Ishwari prasad Committee report

- *51. SHRI JAGDISH PRASAD MATHUR: Will the PRIME MINISTER be pleased to state:
- (a) the steps Government have taken so far to implement the Ishwari Prasad Committee recommendations on medical and other allowances to the working journalists and other newspaper staff;
- (b) if no decision has been taken so far on the recommendations, the reasons therefor; and
- (c) whether the National Union of Journalists and others have charged that the employers were seeking to get the report supressed?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) and (b) The Government have constituted an Empowered Committee to process the recommendations of the Expert Committee for Newspaper Employees.

(c) No such representation has been received.

investment by Government in sick Public Undertakings

*52. SHRI KRISHNA KUMAR BIRLA: Will the PRIME MINISTER be pleased to state what is the total investment made by Government in sick Public Sector Undertakings during the last 3 years?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE

(SHRI KAMAL MORARKA): There were 62 Central Public Sector Undertaking which had incurred continuous cash losses during the last three years. The net investment made by the Central Government including investment made through its holding companies during the last three years is given below:—

(Rs. in crores)

40

| 1987-88 | 491.16 |
|---------|---------|
| 1988-89 | 705.84 |
| 1989-90 | 1332.24 |

Bomb Blasts in Delhi

*53. CHOWDHRY HARI SINGH: SHRI KRISHNA KUMAR BIRLA:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fart that a number of bomb blasts took place in Delhi in January, 1991 particularly near Tis Hazari Court, near the Police Head Quarters, inside a cinema hall in Chandni Chowk and at Janpath;
- (b) if so, details of the damage caused to buildings and other properties and the number of persons injured and killed in these incidents;
- (c) whether any compensation has been paid to the victims;
- (d) whether any enquiry has been conducted in each case and whether any arrests have been made;
- (e) whether a 'red alert' is continuously kept up in Delhi, particularly, in sensitive areas, to prevent such incidents in time;
- (f) the details of the security steps being taken in the light of part (a) above; and
- (g) the number of bomb explosions that have occurred in the capital and the cases solved?